- I. A copy each (in English and Hindi) of the following papers, under subsection 1 (b) of Section 394 of the Companies Act. 2013:—
 - (a) Sixty-third Annual Report and Accounts of the National Small Industries Corporation Limited (NSIC), New Delhi, for the year 2017-18, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Statement by Government accepting the above Report.

[Placed in Library. See No. L.T. 10247/16/18]

- II. A copy each (in English and Hindi) of the following papers:-
 - (a) Annual Report of the Khadi and Village Industries Commission (KVIC), Mumbai, for the year 2017-18.
 - (b) Annual Accounts of the Khadi and Village Industries Commission (KVIC), Mumbai, for the year 2017-18, and the Audit Report thereon.
 - (c) Statement by Government accepting the above Report.

[Placed in Library. See No. L.T. 10248/16/18]

Report and Accounts (2016-17) of the NHRC, New Delhi and related papers

गृह मंत्रालय में राज्य मंत्री (श्री हंसराज गंगाराम अहीर)ः महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूं:—

- (1) A copy each (in English and Hindi) of the following papers, under subsection (2) of Section 20 of the Protection of Human Rights Act, 1993:-
 - (a) Annual Report of the National Human Rights Commission (NHRC), New Delhi, for the year 2016-17.
 - (b) Memorandum of Action Taken on the recommendations contained in the above Report.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 10650/16/18]

Notifications of the Ministry of Home Affairs

SHRI KIREN RIJIJU: Sir, I lay on the Table:-

I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Home Affairs, under sub-section (4) of Section 18 of the Citizenship Act, 1955:-

- G.S.R. 722 (E), dated the 30th July, 2018, publishing the Citizenship (Registration of Citizens and Issue of National Identity Cards) Amendment Rules, 2018.
 [Placed in Library. See No. L.T. 10674/16/19]
- (2) G.S.R. 1049 (E), dated the 22nd October, 2018, publishing the Citizenship (Amendment) Rules, 2018.
- (3) G.S.R. 1158 (E), dated the 3rd December, 2018, publishing the Citizenship (Second) Amendment Rules, 2018.

[Placed in Library. For (2) and (3) See No. L.T. 10679/16/19]

II. A copy (in English and Hindi) of the Ministry of Home Affairs Notification No. G.S.R. 1121 (E), dated the 16th November, 2018, publishing the Central Reserve Police Force, Assistant Sub Inspector (Steno) and Head Constable (Ministerial) Recruitment (Amendment) Rules, 2018, under sub-section (3) of Section 18 of the Central Reserve Police Force Act, 1949.

[Placed in Library. See No. L.T. 10676/16/19]

- III. A copy each (in English and Hindi) of the following Notifications of the Ministry of Home Affairs, under sub-section (3) of Section 154 of the Indo-Tibetan Border Police Force Act, 1992:–
 - (1) G.S.R. 531 (E), dated the 7th June, 2018, publishing the Indo-Tibetan Border Police Force, Engineering Cadre, Group 'A' Post, Recruitment Rules, 2018.
 - (2) G.S.R. 591 (E), dated the 28th June, 2018, publishing the Indo-Tibetan Border Police Force, Constable (Water Carrier, Safai Karamchari, Cook, Washerman and Barber), Group 'C' Posts Recruitment Rules, 2018.
 - (3) G.S.R. 619 (E), dated the 9th July, 2018, publishing the Indo-Tibetan Border Police Force, Combatant (Ministerial Cadre and Stenographer Cadre), Group 'C' Posts Recruitment Rules, 2018.
 - (4) G.S.R. 655 (E), dated the 18th July, 2018, publishing the Indo-Tibetan Border Police Force, General Duty Cadre (Group 'A' Posts) Recruitment Rules, 2018.
 - (5) G.S.R. 739 (E), dated the 3rd August, 2018, publishing the Indo-Tibetan Border Police Force, Education and Stress Counsellor Cadre, Group 'C' Posts, Recruitment Rules, 2018.
 - (6) G.S.R. 1018 (E), dated the 10th October, 2018, publishing Corrigendum

- to Notification No. G.S.R. 655 (E), dated the 17th July, 2018 published in the Gazette of India, dated the 18th July, 2018.
- (7) G.S.R. 1015 (E), dated the 10th October, 2018, publishing the Ministry of Home Affairs Indo-Tibetan Border Police Force, Tailor, Cobbler and Gardener Cadre, Group 'B' and Group 'C' Posts Recruitment Rules, 2018.
- (8) G.S.R. 1016 (E), dated the 10th October, 2018, publishing the Ministry of Home Affairs, Indo-Tibetan Border Police Force, Deputy Commandant (Official Language) and Assistant Commandant (Official Language), Group 'A' Posts, Recruitment Rules, 2018.
- (9) G.S.R. 1017 (E), dated the 10th October, 2018, publishing the Ministry of Home Affairs, Indo-Tibetan Border Police Force, Head Constable and Constable Animal Transport Cadre (Group 'C' post) Recruitment Rules, 2018.
- (10) G.S.R. 1014 (E), dated the 10th October, 2018, publishing the Indo-Tibetan Border Police Force, Hindi Translator, Group 'B' Posts Recruitment Rules, 2018.
- (11) G.S.R. 1099 (E), dated the 12th November, 2018, publishing the Ministry of Home Affairs, Indo-Tibetan Border Police Force, Animal Transport Cadre, Group 'A' (Gazetted) and Group 'B' (Non-Gazetted) Posts, Recruitment Rules, 2018.
- (12) G.S.R. 1112 (E), dated the 14th November, 2018, publishing the Indo-Tibetan Border Police Force, Telecommunication Cadre (Group 'A' posts) Recruitment Rules, 2018.
- (13) G.S.R. 1113 (E), dated the 14th November, 2018, publishing the Indo-Tibetan Border Police Force, Transport Cadre (Group 'A' posts) Recruitment Rules, 2018.
- (14) G.S.R. 1114 (E), dated the 14th November, 2018, publishing the Indo-Tibetan Border Police Force, Electronic Data Processing Cadre (Group 'A' posts) Recruitment Rules, 2018.

[Placed in Library. For (1) to (14) See No. L.T. 10678/16/19]

- IV. A copy each (in English and Hindi) of the following Notifications of the Ministry of Home Affairs, under article 309 of the Constitution:—
 - (1) G.S.R. 206, dated the 7th July, 2018, publishing the National Fire Service College, Nagpur (Senior Instructor) Recruitment Rules, 2018.

[Placed in Library. See No. L.T. 10763/16/19]

- (2) G.S.R. 313, dated the 29th September, 2018 publishing the National Fire Service College, Nagpur, Artist-cum-Draughtsman Recruitment Rules, 2018. [Placed in Library. See No. L.T. 10675/16/19]
- V. A copy each (in English and Hindi) of the following Notifications of the Ministry of Home Affairs, under sub-section (3) of Section 155 of Sashtra Seema Bal Act, 2007:–
 - (1) G.S.R. 220, dated July 15 July 21, 2018 (weekly Gazette), publishing the Sashastra Seema Bal (Combatised Engineering Cadre Group 'C' Posts Recruitment Rules, 2018 alongwith delay statement.
 - (2) G.S.R. 283, dated the 1st September, 2018 publishing the Sashastra Seema Bal, Group 'C' Combatised (Non-Gazetted) Para-Veterinary Posts Recruitment Rules, 2018.

[Placed in Library. For (1) and (2) See No. L.T. 10677/16/19]

Reports and Accounts (2017-18) of the IIFPT, Thanjavur, Tamil Nadu, the NIFTEM, Harvana and the NMPPB, New Delhi and related papers

खाद्य प्रसंस्करण उद्योग मंत्रालय में राज्य मंत्री (साध्वी निरंजन ज्योति): महोदय, मैं निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखती हूं:-

- (i) (a) Annual Report and Accounts of the Indian Institute of Food Processing Technology (IIFPT), Thanjavur, Tamil Nadu, for the year 2017-18, together with the Auditor's Report on the Accounts.
 - (b) Performance Review of the above Institute, for the year 2017-18. [Placed in Library. See No. L.T. 10402A/16/19]
- (ii) (a) Eighth Annual Report and Accounts of the National Institute of Food Technology Entrepreneurship and Management (NIFTEM), Haryana, for the year 2017-18, together with the Auditor's Report on the Accounts.
 - (b) Performance Review of the above Institute, for the year 2017-18. [Placed in Library. See No. L.T. 10402/16/19]
- (iii) (a) Annual Report and Accounts of the National Meat and Poultry Processing Board (NMPPB), New Delhi, for the year 2017-18, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Board.

 [Placed in Library. See No. L.T. 10402B/16/19]